## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016

APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015

AND

APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

Dated: 9<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

M/s National Aluminium Company Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.

Mr. Mukul Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda

Ms. Anshu Malik for R-1

## **ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on <u>30.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk